

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 458 of 2015 in DFR No. 2385 of 2015 & IA No. 21 of 2016**

Dated: 22<sup>nd</sup> February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**... Appellant(s)**

**Versus**

**Raigarh Ispat Udyog Sangh & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

**ORDER**

Bench did not assemble today.

The Appeal is posted for hearing on 09<sup>th</sup> March, 2016.

***Court Master***

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